

OA No. 22 of 2013

Order dated – 6th March, 2013.

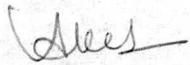
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HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)
HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

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In view of the Memo filed by the Applicant stating that he does not want to pursue this OA, after hearing Ms.Padhi, Learned Counsel for the Applicant and Mr.S.B.Jena, Learned Additional CGSC appearing for this OA this OA is dismissed as infructuous. No costs.


Member (Admn.)


Member (Judl.)